

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **09.01.2025** (THURSDAY)
 CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

[Click here to Join VC](#)

**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|---|-------------------------|--|
| 1. | Comp App (AT) (CH) (Ins) No. 07/2025 Delay in refiling IA No. 44/2025 For Exemption IA No. 45 & 46/2025 For Stay IA No. 47/2025 | Kurien Thomas Suspended Director of Koravampady Estates Enterprises Pvt. Ltd. Vs The South Indian Bank Ltd & Anr. | Mr. Ajesh Kumar S | |
| 2. | Comp App (AT) (CH) No. 04/2025 Delay in refiling IA No. 33/2025 Interim Relief IA No. 34/2025 For Exemption IA No. 37/2025 For Condone Delay IA No. 38/2025 | Gireesh Sanghi Vs Sanghi Synthetics Pvt. Ltd & 10 Ors. | Mr. Yogesh Jagia | |
| 3. | Comp App (AT) (CH) No. 05/2025 For Interim Relief IA No. 39/2025 For Condone Delay IA No. 40/2025 Delay in refiling IA No. 41/2025 For Exemption IA No. 42/2025 | Gireesh Sanghi Vs SZF Private Ltd.& 10 Ors. | Mr. Yogesh Jagia | |
| 4. | Comp App (AT) (CH) (Ins) No. 468/2024 For Stay IA No. 1276/2024 For Condone Delay IA No. 1277/2024 | CA. Mahalingam Suresh Kumar RP of Real Value Promoters Pvt. Ltd. Vs Ramaswamy Damodaran & 3 Ors. | Mr.AG Sathyanarayana | Mr. Suhrith Parthasarathy For Caveator |

For Defects/Rectification

| S.No. | e-filing No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--------------------|--|------------------------|-------------------------|
| 5. | 9805118/00036/2022 | Velayudha Nair & Anr. Vs Mannam Centenary & 6 Ors. | | |

| | | | | |
|----|--------------------|---|--|--|
| 6. | 9805111/00038/2022 | H. Anantha Krishna Rao & Ors. Vs Control and Ventilation Pvt Ltd & Ors. | | |
|----|--------------------|---|--|--|

For Orders/Clarification

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|---|---------------------------|---|
| 7. | TA (AT) No. 04/2024 (Comp App (AT) No. 278/2024 For Stay IA No. 6167/2024 For Exemption IA No. 6168/2024) For Urgent Hearing IA No. 17/2025 | The Insurance Regulatory and Development Authority of India Vs Shriram General Insurance Company Ltd. WITH | Mr. Mayank Sapra | Ms. Preeti Mohan |
| 8. | IA No. 1166/2024 (For Additional docs.) in Comp App (AT) (CH) No. 31/2024 For Stay IA No. 613/2024 For Urgent Hearing IA No. 1313/2024 | Insurance Regulatory and Development Authority of India Vs Shriram Life Insurance Company Limited WITH | Mr. G Vairava Subramanian | Ms. Preeti Mohan |
| 9. | Comp App (AT) (CH) No. 66/2024 For Stay IA No. 985/2024 | The Insurance Regulatory & Development Authority of India Vs Shriram Gi Holdings Pvt. Ltd. WITH | Mr. G Vairava Subramanian | Ms. Preeti Mohan |
| 10. | Comp App (AT) (CH) No. 67/2024 For Stay IA No. 986/2024 | The Insurance Regulatory & Development Authority of India Vs Shriram Li Holdings Pvt. Ltd. | Mr. G Vairava Subramanian | Ms. Preeti Mohan |
| 11. | IA No. 43/2025 (To implead) in Comp App (AT) (CH) (Ins) No.277/2022 For Stay IA No. 594/2022 | Regen Infrastructure and Services Pvt. Ltd. Vs D Ebenezar Inbaraj erstwhile RP of Regen Powertech Pvt. Ltd. & 2 Ors. WITH | Mr. B. Dhanaraj | Mr. Surya Teja SS Nalla-R1 Ms. J Parimalan-R2 & R3 |
| 12. | IA No. 49/2025 (To implead) in Comp App (AT) (CH) (Ins) No.282/2022 For Stay IA No. 599/2022 | Regen Infrastructure and Services Pvt. Ltd. Vs D Ebenezar Inbaraj Erst. RP of Regen Powertech Pvt. Ltd. & 2 Ors. | Mr. B. Dhanaraj | Mr. Surya Teja SS Nalla-R1 Ms. J Parimalan-R2 & R3 |

For Admission (After Notice)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|---|--|---|
| 13. | Comp App (AT) (CH) (Ins) No. 445/2023 For Exemption IA No. 1378/2023 For Stay IA No. 1379/2023 | Mahendra Kumar Singhi Vs RS Doddabyregowda, RP of Steel Hypermart India Pvt. Ltd. & 2 Ors. WITH | Mr. Satish Rai | Ms. P Chitra Nirmala R3 |
| 14. | Comp App (AT) (CH) (Ins) No. 57/2024 For Exemption IA No. 177/2024 For Stay IA No. 176/2024 | Mahendra Kumar Singhi Vs RS Doddabyregowda, RP of Steel Hypermart India Pvt. Ltd. & 2 Ors. WITH | Mr. Satish Rai | Ms. P Chitra Nirmala R3 |
| 15. | Comp App (AT) (CH) (Ins) No. 59/2024 For Exemption IA No. 182/2024 For Stay IA No. 183/2024 | Mahendra Kumar Singhi Vs RS Doddabyregowda, RP of Steel Hypermart India Pvt. Ltd. & 2 Ors. | Mr. Satish Rai | Ms. P Chitra Nirmala R3 |
| 16. | Comp App (AT) (CH) (Ins) No. 67/2024 | Nagarajan Vs Mahalingam Suresh Kumar, Liquidator of Easun Reyrolle Ltd. | Mr. Rohan Rajasekaran | Mr. B Dhanaraj |
| 17. | Comp App (AT) (CH) No. 72/2024 For Stay IA No. 1095 & 1096/2024 | Pavan Kumar Kachibhatla & Anr. Vs Skilworth Technologies Pvt Ltd & 6 Ors. | Mr. Thriyambak J Kannan | Mr. Ramasubramani Raja For Caveator |
| 18. | Comp App (AT) (CH) (Ins) No. 179/2024 For Exemption IA No.488/2024 For Stay IA No.489/2024 | Phoenix ARC Pvt. Ltd. Vs Jossy Stephen Kattur, RP, Kerala Chamber of Commerce & Industry & 2 Ors. | Mr. Suresh Dutt Dobhal Ms. Abitha Banu | Mr. Akhil Suresh- R1 |
| 19. | Comp App (AT) (CH) (Ins) No. 451/2024 | The Commercial Taxes and Registration Dept. Govt. of Tamil Nadu Rep by Assistant Commissioner, Pudukkotai Vs Mathur Sabapathy Viswanathan Official Liquidator of Surya Balaji Steels Pvt. Ltd. | Mr. B Vijay | Mr. V Manivannan |

For Hearing

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|--|-----------------------------|---|
| 20. | Comp App (AT) (CH) No. 06/2024 For Urgent Hearing IA No. 121/2024 For Stay IA No. 122/2024 | Rajeev Vidyadharan alias Rajeev Anchal & 3 Ors. Vs PJ Mathews & 27 Ors. | Dr.KS Ravichandran, PCS | Mr. Bijoy P Pulipra R1-R8 Mr. Ajakumar-R10- R12 Mr. EK Kumaresan R16 R17 |
| 21. | Comp App (AT) (CH) No. 52/2022 | S. C. Dakshinamurthy Vs Ramakrishnan Sadasivan Liquidator of Thiru Arrooran Sugars Ltd. & Anr. WITH | Mr. R Subramaniam Raja | Mr. B. Dhanaraj- R1 Mr. TK Bhaskar- R2 |
| 22. | Comp App (AT) (CH) No. 131/2022 For Stay IA No. 1130/2022 For Urgent Hearing IA No. 271/2023 | R.V. Tyagarajan Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd. & Anr. WITH | Mr. R Parthasarathy | Mr. B. Dhanaraj- R1 Mr. TK Bhaskar- R2 |
| 23. | Comp App (AT) (CH) No. 57/2023 For Stay IA No. 677/2023 To implead IA No. 5/2024 Delay in representation IA No. 674 & 676/2023 | The Tamil Nadu Sugarcane Farmers Association Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd. & Anr | Mr. Niranjan Rajagopalan | Mr. B. Dhanaraj- R1 Mr. TK Bhaskar- R2 |
| 24. | Comp App (AT) (CH) (Ins) No. 326/2022 For Exemption IA No 700/2022 Leave to file IA No. 701/2022 | The Ramaraju Surgical Cotton Mills Ltd. Vs The National Sewing Thread Company Ltd & 3 Ors. WITH | Mr. Pawan Jhabakh | Mr. Karan Valecha R2 Mr. KK Vijay Vigneshwar- R3 & R4 |
| 25. | Comp App (AT) (CH) (Ins) No 327/2022 For Exemption IA No. 702/2022 Leave to file IA No. 703/2022 | The Rajapalayam Mills Ltd Vs The National Sewing Thread Company Ltd & 3 Ors. WITH | Mr. Pawan Jhabakh | Mr. Karan Valecha R2 Mr. KK Vijay Vigneshwar- R3 & R4 |
| 26. | Comp App (AT) (CH) (Ins) No. 328/2022 For Exemption IA No. 704/2022 Leave to file IA No. 705/2022 | Sandhya Spinning Mills Ltd Vs The National Sewing Thread Company Ltd & 3 Ors | Mr. Pawan Jhabakh | Mr. Karan Valecha R2 Mr. KK Vijay Vigneshwar- R3 & R4 |

| | | | | |
|-----|--|---|--------------------------|---|
| 27. | Comp App (AT) (CH) No. 42/2022 For Stay IA No. 531/2022 | The Assistant Commissioner of GST and Central Excise Vs Ramakrishnan Sadasivan, Liquidator of Thiru Agooran Sugars Ltd. WITH | Mr. Raj Kumar Jhabakh | Mr. B Dhanaraj |
| 28. | Comp App (AT) (CH) No.44/2022 For Stay IA No. 539/2022 | The Assistant Commissioner of GST and Central Excise Vs Ramakrishnan Sadasivan, Liquidator of Thiru Agooran Sugars Ltd. | Mr. Raj Kumar Jhabakh | Mr. B Dhanaraj |
| 29. | Comp App (AT) (CH) (Ins) No. 154/2021 | Dolfie Correya & Anr. Vs Bijoy Prabakaran Pulipra, RP of PVS Memorial Hospital Pvt. Ltd. & Anr. | Mr. Srikant Mohan | Mr. Bijoy P. Pulipra R1 Mr. Pradeep Joy R2 |
| 30. | TA (AT) No. 165/2021 (Comp App (AT) No. 48/2020) | N. Sekhar Reddy & Anr Vs Telangana Family Club & Resorts Pvt. Ltd. & 12 Ors. | Mr. R Ramesh Naik | Mr. TK Bhaskar- R1 R6 |
| 31. | TA (AT) No. 185/2021 (Comp App (AT) (Ins) No. 74/2021) | Bank Of Baroda Vs Lanco Kondapalli Power Ltd. | Ms. Praveena Gautam | Mr. Pranava Charan |
| 32. | Comp App (AT) (CH) (Ins) No.183/2022 For Exemption IA No. 416/2022 Leave to file IA No. 417/2022 For Stay IA No. 418/2022 | Dewa Projects Pvt. Ltd. Vs Vinod Pandinhare Veetil, Liquidator of Dewa Projects Pvt. Ltd. & 3 Ors | Ms. G. Sridevi | Mr. Ashwini Kumar Singh R1 Mr. Bhagavath Krishnan R2 |
| 33. | Comp App (AT) (CH) (Ins) No. 387/2022 For Stay IA No. 921/2022 To Vacate Stay IA No. 671/2024 | VVV Satyanarayana Rao Vs India Infrastructure Finance Company Ltd.& 2 Ors. | Mr. Yogesh Jagia | Mr. Amir Bavani - R1 Khaitan Legal Associates-R2 & R3 |
| 34. | Comp App (AT) (CH) (Ins) No. 149/2023 | Beetel Teletech Limited (Erstwhile Brightstar Telecommunications India Limited) Vs Felix Infotech Pvt. Ltd. | Mr. Kunwar Pal Singh | Mr. Rohan Rajasekaran |

For Orders/Clarification

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|---|----------------------------|--|
| 35. | Comp App (AT) (CH) (Ins) No. 225/2022 For Stay IA No. 483/2022 | Supriya Kumar Liquidator of Gemini Arts Pvt. Ltd. Vs K Bharathi & 4 Ors. WITH | Mr. NP Vijaykumar | Mr. Dwarakesh Prabhakaran- R1 Mr. Shubharanjani Ananth R4 Mr. NP Vijaykumar R5 |
| 36. | Comp App (AT) (CH) (Ins) No. 241/2022 | Kotak Mahindra Bank Ltd. Vs K. Bharathi & 5 Ors. WITH | Mr. H Karthik Seshadri | Mr. Thriyambak J Kannan-R1 Mr. Dwarakesh Prabhakaran-R2 Ms. Shubha Ranjani Ananth R3, R5 Mr. NP Vijaykumar R6 |
| 37. | Comp App (AT) (CH) (Ins) No. 243/2022 | Kotak Mahindra Bank Ltd. Vs Sripriya Kumar Liquidator of Gemini Arts Pvt. Ltd. & 5 Ors. WITH | Mr. H Karthik Seshadri | Mr. Thriyambak J Kannan-R1 Mr. Dwarakesh Prabhakaran-R2 Ms. Shubha Ranjani Ananth R3, R5 Mr. NP Vijaykumar R6 |
| 38. | Comp App (AT) (CH) (Ins) No. 244/2022 | Kotak Mahindra Bank Ltd. Vs. Sripriya Kumar Liquidator of Green Gardens Pvt. Ltd. & 4 Ors. WITH | Mr. H Karthik Seshadri | Mr. NP Vijaykumar R1 Mr. Dwarakesh Prabhakaran- R2 Ms. Shubharanjani Ananth-R3, R5 |
| 39. | IA No. 533/2024 (For Additional Docs) in Comp App (AT) (CH) (Ins) No. 252/2022 For Direction IA No.521/2024 | Sripriya Kumar, Liquidator of Green Gardens Pvt. Ltd. Vs K.Bharathi & 4 Ors. WITH | Mr. NP Vijaykumar | Mr. Dwarakesh Prabhakaran- R1 Ms.R. Sowmya R2- R4 |
| 40. | Comp App (AT) (CH) (Ins) No. 253/2022 | Kotak Mahindra Bank Limited Vs Komma Reddy Tarun Kumar, Director, Green Gardens Pvt. Ltd. & 2 Ors. WITH | Mr. H. Karthik Seshadri | Ms. Shubharanjani Ananth - R1 Mr. NP Vijaykumar R2 |
| 41. | Comp App (AT) (CH) (Ins) No. 254/2022 | Kotak Mahindra Bank Ltd. Vs K. Bharathi & 5 Ors. WITH | Mr. H. Karthik Seshadri | Mr. Diwarakesh Prabhakaran- R1 Mr. NP Vijaykumar R2, R4 Mr. Thriyambak J Kannan- R3, R5 Ms. Subharanjani Ananth- R6 |

| | | | | |
|-----|---|---|--------------------------|---|
| 42. | IA No. 532/2024 (For Additional Docs) in Comp App (AT) (CH) (Ins) No.278/2022 | Sripriya Kumar, Liquidator of Green Gardens Pvt. Ltd. Vs Komma Reddy Tarun Kumar, Director, Green Gardens Pvt. Ltd.& Anr. WITH | Mr. NP Vijaykumar | Ms. Subharanjani Ananth- R1 |
| 43. | Comp App (AT) (CH) (Ins) No. 349/2023 For Stay IA No. 1063/2023 | Vanbey Holdings Pvt Ltd Vs K. Bharathi & 2 Ors. WITH | Mr. Najeeb Usman Khan | Mr. Dwarakesh Prabhakaran- R1 Mr. NP Vijaykumar R2 Mr. Karthik Seshadri R3 |
| 44. | Comp App (AT) (CH) (Ins) No. 355/2023 For Stay IA No. 1080/2023 | Vanbey Holdings Pvt. Ltd. Vs K. Bharathi & 2 Ors | Mr. Najeeb Usman Khan | Mr. Dwarakesh Prabhakaran- R1 Mr. NP Vijaykumar R2 Mr. Karthik Seshadri R3 |

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in